

- (b) Does not arise in view of (a) above.

Facilities at Airports

6395. SHRI K.C. KONDAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Rail India Technical and Economic Services Limited (RITES) was requested by the Karnataka State Industrial Investment Development Corporation to study the existing facilities available in Airports in Karnataka;

(b) if so, whether RITES had taken up the study of the existing facilities available in Bellary Airport;

(c) if so, whether RITES had submitted its report;

(d) the amount paid by Karnataka State Industrial Investment Development Corporation for such study;

(e) the estimated expenditure involved and the additional facilities required in the Bellary Airport; and

(f) whether a copy of the above report be placed on the table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) Yes, Sir.

(d) The fee payable to RITES for the study for Bellary Airport is Rs. 1.75 lakhs.

(e) The estimated expenditure for upgradation of the airport for operation of Dornier class aircraft (20 seater) is Rs. 235.60 lakhs involving the following:

(i) Runway, taxiway and apron improvements.

(ii) New ATC Tower, fire station, office building, some communication and meteorological aids and ancillary works.

(f) No copy of the report was placed on the Table of the House.

Construction of Rail Gates/Overbridges in Madhya Pradesh

6396. DR. RAMKRISHNA KUSMARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Madhya Pradesh for construction of rail gates/overbridges at busy railway crossings in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the details of rail gates/overbridges proposed to be constructed in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) Details of Rail gates and Over bridges are as under:-

I. Rail Gates:

(i) Level crossing gate at km 858/11-12 between Bhilai Power Station and Bhilai Nagar.

(ii) Manned level crossing gate at km 725.33 between Dharamkundi and Khutwansa Railway Stations on Itarsi-Khandwa Section on 'deposit' terms.

II. Over Bridges:

(i) Road Over Bridge at Dewas in lieu of level crossing No. 29 on Ujjain-Indore Section.

(ii) Flyover at Maksi at km 94/10-11 on National Highway No. 3 in lieu of level crossing No. 51.

(iii) Road Over Bridge at Chuchipara at km 717/18-20.

(iv) Road Over Bridge at Itarsi in lieu of level crossing No. 1-B at km 745/14-15 and level crossing No. 255-B at km 740/1-2.

(v) Road Over Bridge at Hoshangabad in lieu of level crossing No. 232-A at km 762/11-12.

(vi) Road Over Bridge at Khandwa in lieu of level crossing at km. 567/4-5.

(vii) Road Over Bridge at Damoh in lieu of level crossing No. 59-A at km 1126/1.

(viii) Road Under Bridge at Satna-Kotwali in lieu of level crossing No. 386-A at km 1178/5-6.

(ix) Road Over Bridge at Birla Nagar in lieu of level crossing No. 425 at km. 1227/13-14.

(x) Road Over Bridge at Betul in lieu of level crossing No. 256 at km 850/7-8.

(xi) Road Over Bridge at Saugar in lieu of level crossing No. 23-A at km 1048/3-4.

(xii) Road Over Bridge at Ratlam in lieu of level crossing No. 192.

(xiii) Road Over Bridge at Indore in lieu of level crossing No. 146.

(xiv) Road Over Bridge at Nagda in lieu of level crossing No. 1.

(xv) Road Over Bridge at Nimbola in lieu of level crossing No. 175 at km 505/12-13.

Development of Railways in Punjab

6397. SHRI SUKHBIR SINGH BADAL: Will the Minister of RAILWAYS be pleased to state:

(a) the amount of allocated and spent for the infrastructural development of railways in Punjab during the last three years vis-a-vis other States;

(b) the details of the jobs executed thereunder; and

(c) the details of the jobs to be executed during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Import of Railway Track

6398. SHRI P.R. DASMUNSI:

SHRI B.L. SHANKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the names and quantity of the Railways items imported during the last three years upto March 31, 1997 by the Indian Railways, indicating the names of countries from where have been imported and the amount involved therein, items-wise;

(b) the reasons for the import of these items;

(c) whether any defects had been detected in some items;

(d) if so, the details thereof; and

(e) the steps proposed to be taken to fully indiginised the production of all Railway items in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a)

Item-60kg Head Hardened Rails.

Quantity-60,000 tonnes.

Countries from which imported-U.K. (40,000 tonnes) and Canada (20,000 tonnes).

Amount-Rs. 143 crores CIF.

(b) Head Hardened Rails are not being manufactured in India.

(c) No. Sir.

(d) Does not arise.

(e) The requirement of Head Hardened Rails for Indian Railway's being very small, there appears to be no need to develop technology for manufacture of such rails.

[Translation]

Complaints of Delayed Money Orders

6399. SHRI ILIYAS AZMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have conducting any inquiry into the complaints of delay in the delivery of Money Orders;

(b) if so, details thereof for the last three years, State-wise;

(c) whether disciplinary action has been initiating by the Department against the alleged guilty employees;

(d) if so, the outcome and action taken thereon; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir. Money orders are mostly paid in time. Complaints about delay in payment of money orders which constitute about 0.1% of the total Money Order traffic are enquired into immediately.

(b) During the months of June, 1996 to August, 1996 a special drive was launched and duplicate money orders were issued in 90% of the complaints received, including delay in payment of money orders. The details of the complaints enquired into during the years 1993-94, 1994-95 and 1995-96 are given below:-

Circle	No. of complaints Received and Enquired into		
	1993-94	1994-95	1995-96
Assam	6003	4102	4931
Andhra	15748	13674	18700
Bihar	6833	6805	6730
Delhi	27268	26900	32437
Gujarat	10782	13482	14399
Haryana	6376	5846	5878
Himachal	1593	1646	2300
J&K	1551	1611	1030
Karnataka	15045	18512	21779
Kerala	4907	5646	5011
M.P.	14417	16202	16629
Maharashtra	36079	43592	49699
North-East	8412	8579	8689
Orissa	4432	4981	4337
Punjab	15081	14857	14500
Rajasthan	5606	5888	6618
Tamil Nadu	13332	15566	14963
U.P.	22989	32217	29276
West Bengal	24270	26158	27450
Base P.O.	1427	978	1608
	242139	267242	286960

(c) Yes, Sir.